

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO.365**  
TO BE ANSWERED ON: 03.02.2021

**BANNING OF MOBILE APPs**

**365. SHRI MANNE SRINIVAS REDDY:**

Will the Minister of Electronics & Information Technology be pleased to state:-

(a) whether the Government has blocked 43 more mobile apps, including major Chinese ones such as AliSuppliers, AliExpress, Alipay Cashier etc. citing threat to national security, integrity and sovereignty, under Section 69A of the Information Technology Act; and

(a) if so, the details thereof and the present status thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION  
TECHNOLOGY  
(SHRI SANJAY DHOTRE)

(a) and (b): Yes, Sir. Government has blocked 43 more mobile applications including AliSuppliers, AliExpress, Alipay Cashier etc. under the provisions of section 69A of Information Technology Act 2000 and its rules namely, "The Information Technology (Procedure and Safeguards for Blocking for Access of Information for Public) Rules, 2009". These mobile applications were blocked primarily in the interest of sovereignty and integrity of India, security of the State and defence of India. These 43 Apps are blocked for public access in the country.

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